## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 97(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

(Hon'ble President)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY:

Sidharth Nath Singh & Anr

V/s.

M/s. WSP Consultants India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Kungi Dutta Fdv ?	for fispondent	Harlin
	Ms. Arushi Gupta Adv J		
4.	Mr. Kahul chituis -	for letitions	hy -j'
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## Order

On a joint request made by the counsel for the parties, the hearing is adjourned to 09.11.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

26.10.2016 (P.K.Sud)